

11/1/2025
श्री अमजीत जी
1/2/26

Declaration of Assets and Liabilities

Year **2025**

I, VISHWAJEET KUMAR, son of LATE UDAY PRASAD SINGH,

Aged 52 years, belonging to Bihar legislative assembly secretariat service and presently working as DEPUTY SECRETARY give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Dependant-1 Spouse Name(S)	Dependant-2 Name	Dependant-3 Name	Dependant-4 Name Etc. Name
(i)	Cash	Rs- 50000/-	NITU KUMARI 20000/-	SOURYAJEET SINGH(SON) NIL	PRANSHU SINGH(SON) NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs- 40000/ DEPOSIT SAVING SBI B.V.M.,PATNA	Rs-15000/- DEPOSIT SAVING,KOTAK MAHINDRA BANK	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	SBI LIFE INSURANCE Total Value-5 Lakhs	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	SCOOTY, CAR	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	100 gram of Gold arnament, 50 gm of silver arnaments	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	FREEZE, WASHING MACHINE, GYCER, LED TV, LAPTOP etc.	NIL	NIL	NIL	NIL

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19/2/26

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Dependant-1 Spouse Name(S)	Dependant-2 Name	Dependant-3 Name	Dependant-4
			NITU KUMARI	SOURYAJEET SINGH(SON)	PRANSHU SINGH(SON)	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	ancestral land in joint family	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	paternal house in joint family	3 BHK FLAT, DANAPUR (PATNA)	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	55 LAKH, SBI, Indian Overseas Bank	49 LAKH
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-

(Signature)

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETURN FILED FOR ASSESSMENT YEAR 2025-26 Income Tax including surcharge- 90000/- PAN NO.- AYBPK4109M	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF NO:-

PTS/BLA-1018

Gender :-

M (M/F)

Date of Birth :-

(DD/MM/YYYY)

Class/Group :-

A/B/C)

Cadre :-

ADMINISTRATIVE CADRE BLAS PATNA
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property. At present, the property belongs to my parent.

Signature Vishwajeet Kumar

Name of Employee: VISHWAJEET KUMAR

Place: PATNA

Designation: DEPUTY SECRETARY

Date: 12.02.2026

Department: BIHAR LEGISLATIVE ASSEMBLY
SECRETARIATE

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.